

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2402
ANSWERED ON:10.03.2011
COMPANIES BILL
Sugumar Shri K.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has finalized the revised draft of the Companies Bill, 2009;
- (b) if so, the details thereof;
- (c) whether discussions were held with the Industry and Professionals in this regard; and
- (d) if so, the details of the proposal put forward by the industry and professionals in this regard alongwith reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) to (d) The Report of the Parliamentary Standing Committee, submitted after extensive deliberations with all stakeholders, is now under examination for incorporation in the Companies Bill, 2009.